

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 21.09.2020

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	SC 503/14	The State of R.C.F.Police Station Vs. Shankaribai Jumesh Rathod and 2 ors	Adv. Tiwari Adv. V.K.Singh	Argument
2	SC 88/18	The State of Kherwadi P. Stn Vs. Mohd Niyaz Mohd Siraz Hashmi	Adv. Wahabkhan Adv.Rahul Pandye Adv. Ansari	R/E (PH)
3	SC 856/16	E.O.W. Vs Hitesh Bhupendra Shaha and Ors 6	Adv. Parth Sangharajka	Compliance
4	SC 526/17	The State Agripada Police Station Vs. Rahul Kashiram Shrivardhankar	Adv. Prakash Salsingkar	High Court Time bound R/E (PH)
5.	S.C. 517/20	The State Shivaji Nagar Vs, Sameer @ Mohd. Shabbir Aajyub Khan	Adv. Shaikh Shamsheer	Say and hrg. On BA.

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 22.09.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	SC 716/12	The State DCB CID Vs Parvej Iqbal Tak	Adv. Wahabkhan	R/E (PH)
2.	S.c. 267/17	The State Santacruz P.S Vs Pavankumar Banaras Raut	Adv. Vasant Prabhu (LA)	Recording evidence.
2.	ABA 1055/20	R. Mugaswami Nadar Vs. The State Matunga Police Station.	Adv. Jigar Agarwal	Say and hrg.

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DATED 23.09.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	SC 831/16	Kanjurmarg Police stn. Vs Asha Niraj Mishra and another 01	Adv. Prashant Pandey	Argument
2.	SC 250/17	Shivaji Park Police Station Vs Lalbahadur Devraj Shastri	Adv. Kudrat Shaikh(SA)	R/E (PH)
3.	SC 597/17	The State Mankhurd Police Station Vs. Shivpoojan Sukhnandan Jaiswar	Adv Vijay Tiwari	R/E (PH)
4.	SC 649/17	The State Mankhurd Police Station Vs. Rahamat Ali @ Laddu Abbas Ali Shaikh and other 01	Adv. Vasant Prabhu (L.A.)	Framing Charge
5.	SC 485/17 @ SC 237/18	The State L.T.Marg police station. Vs Mohd. Naved Hanif Khan and Ors.	Adv. Deepak Gautam	Hrg.before charge

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 24.09.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1.	SC 202/14 @	The State Santacruz P.S. Vs. Zulfikar Mohd. Yasin Ajgoli Behlin @ Zulfi	Adv. Hussain Shaikh Adv. S. Sherkhane	Arguments
2.	SC 236/15	The State of Santacruz Police Station Vs. Aasif Aigar Ali Janardhan @ Chirya and other two	Adv. Hussain Shaikh Adv. S. Sherkhane	Arguments
3.	SC 137/18	The State of V.P.Road Police Station Vs. Jamanaprasad Ramgopal Shukla and 1 anr	Adv. Hussain Shaikh	R/E (PH)

**IN THE COURT OF HHJ
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BOARD OF C.R. No. 58
DATED 25.09.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1.	SC 260/16	The State of Khar Police Station Vs Arshad Aayub Shaikh and Ors.03	Adv. Pasbola Adv. Hussain Shaikh	Recording evidence.
2.	Cri.Rev. App. 203/14	Gopal Agrawal Vs. Kawal Sharma	Adv. R.B.Thakare Adv. A.M. Chimalkar Adv. Ms. Rujuta Pradhan	Hearing
3.	Cri.Rev.App 204/14	Gopal Agrawal Vs. Kawal Sharma	Adv. R.B.Thakare Adv. A.M. Chimalkar Adv. Ms. Rujuta Pradhan	Hearing
4.	Cri.Appeal 826/14	Kawal Sharma Vs The State and Gopal Agrawal	Adv. R.M.Upadhyay	Hearing
5.	Cri.Appeal 827/14	Kawal Sharma Vs The State and Gopal Agrawal	Adv. R.M.Upadhyay	Hearing